NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 524/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: DNV GL Business Assurance India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

If Dharmed Zaven PCS

Matter may be adjourned for

headno on appoilable

<u>ORDER</u>

C.P. No.524/441/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- The matter may be fixed for hearing on 22.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

22.12.2017

Sd/-

M.K. SHRAWAT Member (Judicial)